

No. 01/02/121/AM-13/EDI  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF COMMERCE  
DIRECTORATE GENERAL OF FOREIGN TRADE  
UDYOG BHAWAN, NEW DELHI – 110 011

Dated: 22.05.2013

To

All Export Promotion Councils /

Commodity Boards

Sir,


A second Task Force on Transaction Cost in exports has been constituted by the Government under the chairmanship of Director General of Foreign Trade, Ministry of Commerce & Industry. The Terms of Reference of the Task Force are the following:-

- i. To identify reasons for high transaction cost in exports.
- ii. To identify areas, where Indian exporters face administrative impediments that lead to increase in transaction cost.
- iii. Compare procedural complexities in exports between India and its major competitors.
- iv. Suggest guidelines/ steps for removal of procedural complexities drawing from the global best practices.
- v. Suggest guidelines/ steps to move towards transparent and increasingly paperless processing through digital platform.

2. Details relating to Task Force are available on the DGFT website <http://dgft.gov.in>

3. The task force in its first meeting held on 17.05.2013 decided to call for suggestions relating to issues that are causing avoidable transaction cost to the exporters. I shall be grateful if you instruct concerned department(s) / agencies under your administrative control to send their suggestions by email at [transactioncost@nic.in](mailto:transactioncost@nic.in) by 12.06.2013.

Yours faithfully,



(D.K. Singh)

Addl. Director General of Foreign Trade  
e-mail: [dksingh@nic.in](mailto:dksingh@nic.in)  
Tel. No. 011 -23063466

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Dated: 22.05.2013

To

The Chief Secretary of States and UTs

The Principal Secretary / Secretary of Dept. of Industry & Commerce of States/UTs

Sir,

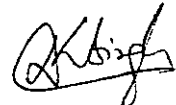
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